

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.15289 of 2016

Purusottam Bal and others *Petitioners*

M/s. Dayanidhi Mohanty, Advocate and associates
-versus-

State of Odisha and others *Opposite Parties*

Mr. Ishwar Mohanty, A.S.C. for the State
Mr. P. Mohanty, Advocate for BMC

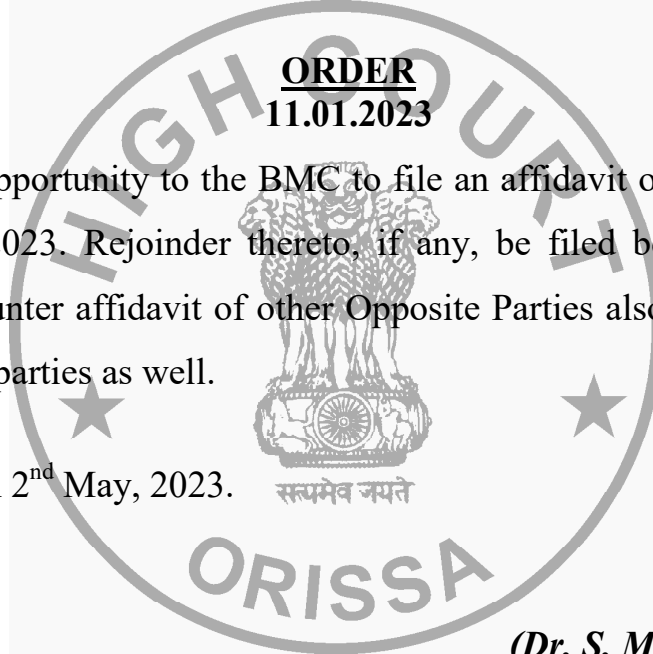
CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN

Order No.

09.

1. Last opportunity to the BMC to file an affidavit on or before 1st March, 2023. Rejoinder thereto, if any, be filed before the next date. Counter affidavit of other Opposite Parties also be served on all other parties as well.

2. List on 2nd May, 2023.



(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge

S.K. Guin